NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 97/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Mr. Prabhakar Balwant Amolik

M/s. The Bombay Diocesan Trust Association P. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME James Baker	Resp No T	SIGNATURE
Adv Rajalahshny Hopandas	Respondent No.12	Lulpy
Adu Daijut Tingh Breaic	Neep Wos. 1086	Jourgh
M.S. BHEARDUNG shi karan Adik. sh M. B. Herma. Adr. A.Y. G Bhoele	Advocates for Lehtour Advocate for J+cc, mumber Rosp. no. 13	of money

Order CP No. 97/397-398/CLB/MB/MAH/2013

At request of R-12, list this matter on 07.10.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)